

- (b) 50 houses with latrines and smokeless chullas at village Bhaktadar Bazat - District Barapetta, Assam.
- (c) 100 houses with latrines and smokeless chullas at village - Bidhan Nagar - District West Dinajpur, West Bengal.

7. *Financial assistance from the World Bank*

No assistance has been sought so far by the Government from the World Bank and other agencies for this purpose. The question of furnishing details, therefore, does not arise.

Removal of Carcasses of Dead Animals

1164. SHRI SHRAVAN KUMAR PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the carcasses of dead animals lying on roads and in the streets of Delhi unattended for many days is a common-sight; and

(b) if so, the details of the arrangements made to ensure quick removal of carcasses of dead animals?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). The Municipal Corporation of Delhi have reported that contract has been awarded to one Shri Ramay, S/o Shri Attar Singh, C-48, Kotla Mubarakpur, Trilok Colony, New Delhi for lifting carcasses of dead animals. The contract is valid for the period ending 31.3.1993. Shri Ramay has about 14 vehicles in his fleet to lift the dead animals and four telephone Nos. 690517, 4620321, 4620322 and 460323 (R) for receiving the complaints and this arrangement has been considered to be adequate. The N.D.M.C.

has also entered into the contract with the same person.

The Cantonment Board has reported that as soon as the dead animal comes to the notice of the staff, it is removed immediately and disposed off outside the Cantonment area.

Waiting List of Cooperative Group Housing Societies

1165. DR. ASIM BALA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Registrar Cooperative Societies have scrapped the waiting list of members of several Cooperative Housing societies;

(b) if so, the names of such Societies and the reasons for scrapping the list; and

(c) whether under the guidelines issued by the Lt. Governor, Cooperative Housing Societies have been permitted to maintain the waiting list by filling up future vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). During the year 1991-92 wait lists have been ordered to be scrapped in the case of the Cooperative House Building Societies as per details given below :-

1. Ishwar Nagar Cooperative House Building Society—Wait list of 15 members has been scrapped as the number of members had exceeded the number of plots available with the society.
2. Kohat Cooperative House Building Society - The society had prepared three wait lists of the members from